

Court-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 83 of 2013

Dated : 11th December, 2013

Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

M/s. Dharma Port Company Ltd. Appellant (s)

Versus

**Odisha Electricity Regulatory
Commission & Ors. Respondent (s)**

Counsel for the Appellant (s) : Mr. Avinash Menon
Ms. Swagatika Sahoo

Counsel for the Respondent (s) : Mr. Rutwik Panda

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **18th December, 2013.**

(Justice Surendra Kumar)
Judicial Member
rkt

(Rakesh Nath)
Technical Member